

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:388  
ANSWERED ON:23.02.2011  
FOREIGN UNIVERSITIES CAMPUSES IN INDIA  
Meinya Dr. Thokchom

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether there is any proposal to allow foreign universities to set up their campuses in the country;
- (b) if so, the details thereof;
- (c) whether some study centres of foreign universities have already started operating in the country;
- (d) if so, the details thereof;
- (e) whether the Government has any monitoring system for their functioning and activities; and
- (f) if so, the details thereof?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): A legislative proposal, namely, The Foreign Educational Institutions (Regulation for Entry and Operations) Bill, 2010 has been introduced in Parliament on 3.5.2010 and has been referred to the department related Parliamentary Standing Committee on Human Resource Development. The proposed law seeks to put in place a mechanism to facilitate the entry and regulation of reputed foreign educational institutions, while preventing the entry of those of dubious quality.

(c) & (d): As per a study conducted by the Association of Indian Universities (AIU), a total of 631 Foreign Education Providers were operating in the country in 2010. Out of this, 440 were operating from their respective home campuses, 5 had opened own campus in India, 60 had programmatic collaboration with local institutions, 49 were operating under twinning arrangements and 77 had arrangements, other than twinning or programmatic collaboration.

(e) & (f): There is yet neither a centralised policy, nor any regulatory regime for Foreign Educational Institutions (FEIs) in the country. Only AICTE has issued regulations concerning entry and operation of FEIs in India namely, Regulations for Entry and Operation of Foreign Universities/Institutions Imparting Technical Education in India, 2005, which however, as the nomenclature suggests, is limited to technical education. AICTE has reported that it has received complaints against the following Institutions having foreign collaborations and AICTE has issued show- cause notices to these institutions:-

- (i) Leeds Met India, Bhopal
- (ii) London School of Commerce and School of Business and Law, Kolkata
- (iii) Centum Learning, Delhi, University of London
- (iv) Gems B School, Hyderabad -M/s South Asia University, London, UK
- (v) Hyderabad School of Business, Hyderabad – Ed Excel of UK
- (vi) Bangalore Management Academy, Bangalore-Edith Cown University, Australia

A list of institutions running programmes without AICTE approval is also published by AICTE on its website for information of all students and parents. The list is also conveyed to the States for information and necessary action.